

**Calcutta High Court
In The Circuit Bench at Jalpaiguri (Appellate Side)**

Scrutiny List From 28-07-2021 To 28-07-2021

Sl No.	Case Type	Filing No.	Petitioner	Advocate	Compliance By Date	Reason For Compliance
1	CRM	785/2021	TAPAN BARMAN AND ORS	HILLOL SAHA PODDER	18-08-2021	THE NAME OF PETITIONER NO. 21 DOES NOT MATCH WITH HIS SIGNATURE IN THE VAKALATNAMA.
2	CRM	788/2021	GAUTAM BARMAN @ GAUTAM CHANDRA BARMAN AND ORS	ARPITA SAHA	18-08-2021	SIGNATURE OF THE PETITIONER NO. 5 IN THE VAKALATNAMA DOES NOT MATCH WITH HIS NAME.
3	CRM	802/2021	ABU CHHAYED @ TINKU @ ABU SAHED AND ORS	SUDIP GUHA	18-08-2021	ADVOCATE WELFARE STAMP IS MISSING IN VAKALATNAMA.
4	CRR	129/2021	RANODIP GHOSH	JAYDEEP KANTA BHOWMIK	18-08-2021	PIN CODE IS REQUIRED IN THE PETITIONER'S ADDRESS IN FORM A

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